

(b) whether there is an office of the Aeronautical Inspection Organisation at the Hindustan Aircraft Ltd, Bangalore and if so, since when;

(c) whether this organisation is responsible for coordination of repair, overhaul and manufacture of airframes, aero-engines and spare parts of air crafts belonging to the civil and military, and

(d) if so, under what terms and conditions?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Sir, I lay a statement on the table of the House giving the requisite information [See Appendix III, annexure No 106]

(b) Yes, Sir, Since 10-1-1940

(c) Yes, Sir

(d) 'Civil aircraft' are inspected in accordance with the Indian Aircraft Rules 1937, as part of the normal duties of the Director General of Civil Aviation 'Military aircraft' are inspected under an arrangement with the Ministry of Defence Inspection charges at agreed rates are payable by the Defence Ministry

Manipur State Transport

*1175 Shri L. Achaw Singh: Will the Minister of Transport and Communications be pleased to state-

(a) whether it is a fact that the Accounts of the Manipur State Transport have not been audited since 1952-53, and

(b) if so, the reasons thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No

(b) Does not arise

Tobacco

*1176. Shri Bibhuti Mishra: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have taken any constructive steps to improve the

variety of Indian tobacco to produce good quality cigarettes during the period 1957 to 31st January, 1959, and

(b) if so, with what result?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes

(b) A statement is placed on the Table of the Sabha [See Appendix III, annexure No. 107]

Surplus Rice in Madhya Pradesh

*1177. Shri N. B. Maiti: Will the Minister of Food and Agriculture be pleased to state:

(a) whether he is aware of the statement reported in *The Statesman* of 14th February, 1959 Delhi Edition, Page 5, Col 6, to have been made by the Chief Minister of Madhya Pradesh at a Press Conference held at Bhopal on February 12, 1959 that there would be a surplus of nearly 500,000 tons of rice in Madhya Pradesh in the current year,

(b) whether in view of the above fact, he has allowed West Bengal Government to purchase some of their present requirements from Madhya Pradesh, and

(c) if not, the reasons therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir

(b) No, Sir

(c) Surplus rice is being procured in Madhya Pradesh by the Government of India and paddy by the Madhya Pradesh Government themselves. The requirements of West Bengal will be met from time to time by making allotments from the Central Reserve or from the stocks purchased by surplus States

Lay out Plan of Kotla Mubarakpur

*1178. Shrimati Sucheta Kripalani: Will the Minister of Health be pleased to state

(a) whether it is a fact that the lay-out plan of Kotla Mubarakpur (New Delhi) is being drawn up; and